

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:634

ANSWERED ON:23.07.2015

Lok Adalats

Innocent Shri ;Singh Shri Sushil Kumar;Yellaiah Shri Nandi

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of National Lok Adalats organised during each of the last three years and the current year in the country;
- (b) the number of cases disposed off by these Adalats during the said period;
- (c) whether the Government proposes to organise more such Adalats on regular basis in future and if so, the details thereof;
- (d) the number of other Lok Adalats organised in various States including Kerala during the aforementioned period along with the number of cases disposed of by these Adalats, State/UT/Court-wise; and
- (e) the steps taken/being taken by the Government to organise such Adalats more frequently?

**Answer**

ANSWER

MINISTER OF LAW AND JUSTICE  
(SHRI D.V. SADANANDA GOWDA)

(a) to (e). The National Lok Adalats on various subject matters such as bank matters, section 138 of Negotiable Instruments Act, revenue, MNREGA, land acquisition cases, labour and family matters, Motor Accident Claims Tribunal and insurance claims, electricity, water, telephone, public utility disputes, criminal compoundable matters, traffic, petty matters, municipal matters were organized during the last three years and the current year and the number of cases disposed of is given at Annexure-I. Such Adalats are being organized during the years 2015, as per the Calendar approved by the Hon'ble Chief Justice of India and Patron-in-Chief., NALSA and Hon'ble Executive Chairman NALSA.

NALSA through SLSAs, Supreme Court Legal Services Committee, High Court Legal Services Committees, District Legal Services Authorities and Taluk Legal Services Committees have been organizing Lok Adalats all over the country regularly either on a daily, fortnightly or monthly basis in addition to the National and Mega Lok Adalats. A statement showing the Lok Adalats organized in various States, including Kerala and number of cases disposed of by these adalats during last three years is at Annexure-II.

\*\*\*\*\*

Annexure- I

Statement referred in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 634 for 23.07.2015

S.No. Dates on which National Lok Adalats (NLA) on organized Number of cases disposed of

1 1st NLA on 23.11.2013 72,10,344

2 2nd NLA on 6 & 13.12.2014 \*\*4,49,17,663

3 \*14.02.2015 4,20,665

4 \*14.03.2015 41,92,313

5 \*11.04.2015 5,31,872

6 \*09.05.2015 & 13.06.2015 3,18,724

\*NLA on various subject matters

\*\*In 2nd National Lok Adalat held on 6.12.2014 and 13.12.2014, a total of 4,49,17,663 cases were settled, out of which 40,81,637 cases were pending in Courts. The remaining 1,30,04,343 cases were at Pre-Litigative stages, 26,44,871 were MNREGA cases and 2,51,86,812 cases related to Aadhar /Voter/ Ration/BPL cards.

Annexure- II

Statement referred in reply to parts (a) to (e) of Lok Sabha Unstarred Question No. 634 for 23.07.2015

S. No Name of the State Authorities 2012 2013 2014

No. of Lok Adalats held Total number of Cases Settled No. of Lok Adalats held Total number of Cases Settled No. of Lok Adalats held Total number of Cases Settled

1 Andhra Pradesh 15,412 212,933 14,690 212,933 11,956 140,634

2 Arunachal Pradesh 11 15 34 624 20 544  
3 Assam 65 4,731 52 62,114 40 98,470  
4 Bihar 2,345 49,448 2,209 42,410 1,217 167,686  
5 Chhattisgarh 2,135 6,913 2,039 768,845 2,162 4,154,932  
6 Goa 99 2,169 123 654 84 2,905  
7 Gujarat 10,411 174,197 10,973 223,270 11,839 374,241  
8 Haryana 2,586 51,438 3,169 194,594 62,306 246,538  
9 Himachal Pradesh 417 5,332 732 25,995 2,296 110,244  
10 Jammu & Kashmir 568 10,861 597 63,659 499 132,044  
11 Jharkhand 2,607 36,089 1,360 144,989 4,079 4,260,524  
12 Karnataka 16,206 108,243 18,788 173,226 35,017 1,198,043  
13 Kerala 4,148 25,044 4,616 44,455 4,495 127,625  
14 Madhya Pradesh 1,428 2,822,459 1,683 2,052,228 1,517 4,325,522  
15 Maharashtra 2,887 597,123 2,279 438,018 2,614 406,945  
16 Manipur 3 77 16 932 6 322  
17 Meghalaya 7 137 23 1,000 36 1,854  
18 Mizoram 16 64 43 402 101 619  
19 Nagaland 58 276 27 1,737 31 1,324  
20 Odisha 846 191,774 1,054 374,443 1,113 109,445  
21 Punjab 3,295 218,051 3,388 367,160 3,249 259,530  
22 Rajasthan 21,037 195,246 25,804 320,058 21,593 363,485  
23 Sikkim 173 931 239 1,152 371 775  
24 Tamil Nadu 4,965 78,142 5,733 1,459,974 5,613 4,058,694  
25 Telangana - - - - 3,381 152,238  
26 Tripura 82 8,245 225 26,435 252 35,932  
27 Uttar Pradesh 3,638 635,338 3,692 1,661,425 2,600 3,446,277  
28 Uttarakhand 189 31,840 180 55,797 172 22,810  
29 West Bengal 1,462 371,153 1,564 403,009 1,501 545,096  
30 Andaman and Nicobar Islands 31 0 8 2,048 7 2,382  
31 U.T. Chandigarh 830 47,828 804 79,459 719 343,838  
32 Dadra and Nagar Haveli 4 132 2 117 1 64  
33 Daman and Diu 7 5 6 1,654 4 146  
34 Delhi 1,252 163,589 1,200 409,541 1,097 127,415  
35 Lakshadweep 65 5 68 - 13 -  
36 Puducherry 102 1,266 102 19,130 107 7,231  
TOTAL 99,387 6,051,094 107,522 9,633,487 182,108 25,226,374